

time. Sick industrial CPSEs, whose accumulated losses have equated or exceeded their networth are referred to Board for Industrial and Financial Reconstruction (BIFR) for formulating appropriate revival schemes. In case of other loss making CPSEs, the concerned administrative Ministry/ Department and the management take appropriate measures on case to case basis.

The estimates of amounts required for revival of loss making CPSEs will depend on the nature and extent of the revival/rehabilitation plan in respect of each of the specific loss making units. Such information is not maintained centrally.

Employees in Public Sector

†628. SHRI ISAM SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of the employees working in the public sector in 2004 in comparison to 1990;
- (b) whether the number of employees had decreased;
- (c) if so, the reasons therefor; and
- (d) Government's proposal with regard to further expansion of public sector to deal with the problem of unemployment?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) As per Public Enterprises Survey 2002-03 which was laid in both houses of Parliament on 8.6.2004 and is a published document in public domain, there are 18.71 lakh employees in 2002-03 in Central Public Sector Undertakings (CPSUs), the period till which information is available, as compared to 22.19 lakh employees in CPSUs in 1990-91.

(c) Disinvestment of some of the CPSUs/their units, separation due to Voluntary Retirement Scheme (VRS) and other common factors such as superannuation, etc. are the main reasons for decrease in number of employees in public sector.

- (d) Proposals of expansion of CPSUs are dealt with by the concerned

† Original notice of the Question was received in Hindi.

administrative Ministry/Department based on the industry/enterprise specific factors and are not maintained centrally.

Urdu DTP Centres

629. SHRI EKANATH K. THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposals for running the Urdu DTP Centres of Minority Institutions have been submitted by the Government of Maharashtra to the National Commission for Promotion of Urdu Language; if so, the details of such proposals received since 2001; and

(b) the decision taken thereon, indicating the funds sanctioned or approved therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) and (b) No, Sir.

Promotion of Education

630. SHRI K.B. KRISHNA MURTHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission has selected the Indian universities for promotion of higher education abroad;

(b) if so, the number of universities selected for this purpose;

(c) how many of them are in Karnataka; and

(d) whether Government propose to select any other universities in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) to (d) According to the information furnished by the University Grants Commission, certain events are organised by the Commission from time to time under its Programme for Promotion of Indian Higher Education Abroad with participation of Indian universities. Twenty-five universities have so far participated in this Programme, out of which one is from Karnataka.